

**GOVERNMENT OF INDIA  
MINISTRY OF EDUCATION  
DEPARTMENT OF HIGHER EDUCATION**

**LOK SABHA**

**UNSTARRED QUESTION No.96  
ANSWERED ON 03.02.2025**

**Discrepancies in Hostel Allotment of Central Universities**

**96 Shri M K Raghavan:**

Will the Minister of EDUCATION be pleased to state:

(a) whether the Government has noticed any discrepancy in the allotment of hostels to students in Central Universities as several complaints suggest that universities are prioritizing students from the same State or region thereby side-lining those from distant locations;

(b) if so, the details including steps taken to alleviate/address such complaints;

(c) whether there are any norms for allotment of Hostels in Central Universities; and

(d) if so, the details thereof?

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF EDUCATION  
(DR. SUKANTA MAJUMDAR)**

(a) to (d) No discrepancy in the allotment of hostels to students in Central Universities has come to the notice of the Government. Central Universities are autonomous bodies, established by Acts of Parliament and governed by provisions of their respective Act, Statues and Ordinances made thereunder. The allotment of hostels is done by the Universities as per their respective Rules/Regulations/ Ordinances. There are established norms and guidelines for hostel allotment in Central Universities, ensuring a transparent, merit-based and equitable allocation process. Priority is given to students based on factors such as distance of residence, academic performance, social category and special needs of differently abled students.

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